

Seventeenth Loksabha

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Title: Presentation of 21st, 22nd and 23rd Reports of the Committee on Subordinate Legislation- Laid**SHRI BALASHOWRY VALLABHANENI (MACHILIPATNAM):**

Sir, I beg to present the following reports (Hindi and English versions) of the Committee on Subordinate Legislation: -

(1) Twenty-first Report on action taken by the Government on the Observations/Recommendations contained in the Fourth Report of the Committee on Subordinate Legislation (17th Lok Sabha) on the Insurance Ombudsman Rules, 2017.

(2) Twenty-second Report on action taken by the Government on the Observations/Recommendations contained in the Fifth Report of the Committee on Subordinate Legislation (17th Lok Sabha) on the Ministry of Health and Family Welfare, Central 3 Government Health Scheme Organisation, Paramedical and general categories (Group C Posts) Recruitment Rules, 2015.

(3) Twenty-third Report on action taken by the Government on the Observations / Recommendations contained in the Eleventh Report of the Committee on Subordinate Legislation (17th Lok Sabha) on the Minerals (Non-Exclusive Reconnaissance Permits) Rules, 2015.
